

13.00 hrs.

**SHRI GEORGE FERNANDES:**  
I would like to say only one sentence. The statement should include the substance of all the aspects mentioned by Shri Ram Vilas. It should also include a summary of the discussion that took place in the U.S. Senate which covered the *modus operandi* of the people who, in connivance with the industrialists and politicians of our country, helped in taking the Indian money out of the country. These points should also be clarified thoroughly in the statement by the Minister.

[English]

**SHRI NIRMAL KANTI CHATTERJEE:** Sir, we want both, the names and the *modus operandi*.

[Translation]

**SHRI RAM NAIK** (Bombay-North): We are in favour of a statement, but today a meeting of the Business Advisory Committee is to be held and we want that there should be a thorough discussion on this point and a little time should be spared for it. When it is reviewed, all the facts will be known to the countrymen because the Finance Minister has got information about this case. Though we have also got some information which we would like to present before the House, is demand a thorough discussion on this point.

[English]

**MR. SPEAKER:** Now, papers to be laid on the Table.

## PAPERS LAID ON THE TABLE

13.01 hrs.

**Annual accounts of the Pondicherry University, Pondicherry, for 1988-89; Annual Report of and Review on the working of the Board of Apprenticeship Training Madras for 1989-90 etc.**

[English]

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** I beg to lay on the Table—

- (1) Copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1988-89 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-254/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Madras, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training, Madras, for the year 1989-90;
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-255/91]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1989-90 together with Audit Report thereon.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-256/91]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Shimla, for the year 1989-90.

[Placed in Library. See No. LT-257/91]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1989-90, together with Audit Report thereon.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1989-90.

- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-258/91]

### Detailed demands for grants of the Ministry of food for 1991-92

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for 1991-92.

[Placed in Library. See No. LT-259/91]

### Notification under environment (Protection) Act 1986

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 26 of the Environment (Protection) Act, 1986:—

(i) The Environment (Protection) Second Amendment Rules, 1991 published in Notification No. G.S.R. 93 (E) in Gazette of India dated the 27th February, 1991.

(ii) The Environment (Protection) Amendment Rules, 1991 published in Notification No. S.O. 23(E) in Gazette of India dated the 16th January, 1991.

- (2) A copy of the Notification No. S.O. 145(E) (Hindi and English versions) published in Gazette of India dated the 27th February, 1991 delegating powers to Central Pollution Control Board to recognize laboratories and Analysts and recognition of private laboratories and Analysts to continue with the Central Government, specification designation of the recognised laboratories and inclusion of the work done by each laboratory in the